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Title : Need to review the Extra-Ordinary Gazette Notification dated 09.07.2009 detailing new minimum business conditions for LIC Agents.

SHRI K.C. VENUGOPAL (ALAPPUZHA): An extra ordinary Gazette notification dated 09.07.2009 and LIC of India circular dated 24.07.2009 insists to change Minimum business conditions of LIC agents. At present Minimum business condition for a year is 12 different lives and a minimum sum assured of Rupees one lakh. But the current amendments insist agents to complete 12 life policies with rupees one lakh first year premium income. Thereby insisting an exorbitant increase in premium to be garnered by the agent to survive in the industry. Almost an increase of 33 times which is a very difficult task in the present economic scenario when there is a recessionary trend over the world. LIC itself found it difficult to maintain its previous years' business and has shown a negative growth. Such an amendment in the agency rule will lead to termination of services of the agents. This amendment will deprive lacs of agents of their livelihood. So the Finance Ministry should review the present order and maintain status quo in agency conditions.